

7

NATIONAL COMPANY LAW TRIBUNAL
DIVISIONAL BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 09/02/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

PETITION NUMBER : TCP/66/2016
NAME OF THE PETITIONER(S) : John Mathews & 3 others
NAME OF THE RESPONDENT(S) : Stanpro Pharmaceuticals Limited
UNDER SECTION : 111A & 237(b)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM			
(1)	Anant M T.v.p. Sai Vihar	Counsel Petitioner	T.v.p. Sai Vihar

O R D E R

Counsel for petitioner Shri T.V.P.Sai Vihari present. Counsel for respondent called but absent. In C.A.No. 69 of 2011 the counsel for respondent reported ready for submitting his arguments. Since the Applicant's counsel is absent today, the matter is adjourned for hearing. Put up on 17.02.2017 at 10.30 A.M.

CH. MOHD. SHARIEF TARIQ
MEMBER (JUDICIAL)

K.ANANTHA PADMANABHASWAMY
MEMBER (JUDICIAL)